

the custom at these catering establishments was small, the establishments were quite unremunerative and adequate alternative arrangements were found possible. At Tumkur, departmental catering did not obtain.

Introduction of Diesel Rail Car Service on Southern Railway

154. **Shri Agadi:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to introduce Diesel Rail Car service on Guntakal-Hubli section on the Southern Railway in view of the persistent demands for additional train service by the public of that area; and

(b) if so, when?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a). No, Sir.

(b). Does not arise.

Telephone Connections in Mysore State

155. **Shri Agadi:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of applicants who have applied for telephone connections in Bangalore, Hubli, Gadag and Raichur of Mysore State since 1st January, 1960 to date;

(b) the number of applications pending previous to this period at the above places;

(c) how many of these have been provided so far at each of these places;

(d) by what time the remaining applicants will be provided with telephone connections;

(e) whether there is any scheme for expansion of the telephone exchanges at these places; and

(f) if so, what will be the capacity at each place after the proposed expansion has been completed?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The number of applications from 1-1-60 till the beginning of November were as follows:—

	Bergs- lore	Hubli	Gadag	Raichur
	2127	258	62	38
(b)	2427	25	27	Nil
(c)	1075	85	34	2
(d)	In 4 years approx.	In 1 yr. approx.	In 1 yr. approx.	In 1 yr. approx.
(e)	Yes	Yes	Yes	Yes
(f)	13300	960	300	300

Farraka Barrage

156. { **Shri Hem Barua:**
Sardar Iqbal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the initial objections raised by Pakistan on the Indian decision to proceed with the construction of the Farraka Barrage have been by now explained to the party concerned; and

(b) what are the basic objections and whether there are any of a political nature that Pakistan has raised over this issue and the way Government have explained away these objections?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a). Yes.

(b). Pakistan's protest at the decision to proceed further with the execution of the Farakka Barrage Project was based on the alleged contravention of the agreement between the two countries on a co-operative approach to the development of rivers common to India and East Pakistan. They had reiterated the need for such an approach and their anxiety (mentioned in October, 1951) of the consequences of the contemplated diversions for this Project to the agriculture economy and commercial life of East